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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-1-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZA 14 / 16
PETITION NUMBER : TP 241 / 16
NAME OF THE PETITIONER(S) : MBNA INDIAN SERVICES PVT. LTD.
NAME OF THE RESPONDENT(S) : —
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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SARVOTHAM.P
9916710757

Rep. by company

Sarvotham P

Representative of Petitioner is present. He requested time to comply with the order.
Time extended till 06.02.2017.

MEMBER (J)

MEMBER (T)